

CONSTITUTION (AMENDMENT) BILL

(i) REPORT OF SELECT COMMITTEE

SHRI DATTATRAYA KUNTE (Kolaba):

I beg to present the Report of the Select Committee on the Bill further to amend the Constitution of India.

(ii) EVIDENCE

SHRI DATTATRAYA KUNTE : I beg to lay on the Table a copy of the Evidence given before the Select Committee on the Bill further to amend the Constitution of India together with the proceedings of their sitting held on the 12th October, 1970.

COMMISSIONS OF INQUIRY (AMENDMENT) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI N. K. P. SALVE (Betul) : I beg to present the Report of the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952.

(ii) EVIDENCE

SHRI N. K. P. SALVE : I beg to lay on the Table a copy of the Evidence given before the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952.

MEDICAL TERMINATION OF PREGNANCY BILL

(i) REPORT OF JOINT COMMITTEE

SHRIMATI TARA SAPRE (Bombay-North-East) : I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill to provide for the termination of certain pregnancies by registered medical practitioners and for matters connected therewith or incidental thereto.

(ii) EVIDENCE

SHRIMATI TARA SAPRE : I beg to lay on the Table a copy of the Evidence given before the Joint Committee on the Bill to provide for the termination of certain pregnancies by registered medical practitioners and for matters connected therewith or incidental thereto.

13.25 hrs.

CENTRAL SALES TAX (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI R. K. AMIN (Dhandhuka) : Sir, I beg to move :—

“That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956, upto the 3rd May, 1971.”

SHRI S. M. BANERJEE (Kanpur) : Sir, we want an assurance from you that this House will be in session up to May 1971.

MR. SPEAKER : I wanted an assurance from you rather. Of course, the Speaker is expected to be there but I do not know about other Members.

The question is :

“That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Central Sales Tax Act, 1956, upto the 3rd May, 1971”.

The motion was adopted

13.26 hrs.

Re : MOTIONS OF NO-CONFIDENCE

MR. SPEAKER : Is Shri Shiva Chandra Jha withdrawing his motion of no-confidence or not ?

श्री शिवचन्द्र झा (मधुबनी) : अध्यक्ष महोदय, आप जानते हैं कि यह परम्परा रही है, और थोड़ा-बहुत हम लोगों ने भी देखा है, कि जब हाउस में अविश्वास प्रस्ताव आता है, तो सदन का लीडर यहाँ पर मौजूद रहता है। इस अविश्वास-प्रस्ताव को बिदड्डा करने का तो सवाल ही नहीं है। मैं चाहता हूँ कि लीडर आफ दि हाउस को यहाँ बुला लिया जाये, या